

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 104 of 2011**

**Dated: 12<sup>th</sup> December, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Limited .... Appellant (s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Ms. Sneha Venkatarmani  
Counsel for the Respondent(s): Mr. S. Vallinayagam

**ORDER**

The Written Submissions have been filed by the Appellant.

The learned counsel for the Electricity Board seeks some time to file the reply-Written Submissions.

Post the matter on **16.12.2011** for reporting compliance and for further submissions.

**(V. J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

TS/ss